

Sl. No.1

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/8/241/AMR/2024		Sec 241 & 242 of Companies Act, 2013 R/w Sec.59 of Companies act	Smt. Etcharla Lakshmi vs. Saigayatri Automotive Private Ltd & 9 Ors.

ORDER

Present: Mr. Y. Suryanarayana, Ld. Counsel for the Petitioner.

Mr. Sarat Chandra, Advocate takes notice on behalf of R1 to R4 and seeks time to file vakalat and counter.

It is submitted by the Ld. Counsel for the Petitioner that he has filed an IA for interim relief and seeks to list it by tomorrow. The Registry is directed to list the IA by tomorrow i.e. on 09.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)